GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS 8th LEVEL,C-WING, DELHI SECRETARIAT,I.P.ESTATE,NEW DELHI.

No. F.5(307)/Lit./LJ&LA/16/

Dated:-

NOTICE FOR EMPANELMENT

Sub: Appointment as Panel Counsel for Central Administrative Tribunal and VAT Appellate Tribunal in Department of Law, Justice & Legislative Affairs, Govt. of NCT of Delhi.

Department of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi proposes to empanel advocates as Panel Counsel for Central Administrative Tribunal and VAT Tribunal. Eligible and desirous advocates having required qualification and experience may apply in the prescribed proforma.

Qualification & Experience

- i) Bachelor degree in Law from a recognized university and registration with any Bar Council in Delhi.
- ii) a) Professional experience of not less than 4 years in the High Court or Central Administrative Tribunal for empanelment in CAT.
 - b) Professional experience of not less than 4 years in the High Court or VAT Tribunal for empanelment in VAT Tribunal.
- iii) Good communication skills and good knowledge of law and procedure.

Mode of selection

- 1. The mode of selection will be interaction by selection committee.
- 2. In case a large number of applications are received, short-listing of applications may be done. The department reserves the right to decide the criteria of short-listing.
- 3. Candidates so short-listed will then be called for interaction. Intimation will be sent at the correspondence address or email address, as given in the application form or over the telephone number given by the applicant.

4. Candidates will have to produce all original documents at the time of the interview / interaction.

The department reserves the right to accept or reject any application without assigning any reason. The application submitted will not bind this department to consider him/her for selection.

Desirous and eligible advocates / counsel may send their application (separate application for each post) on the prescribed format superscribed "Application for empanelment as advocates of GNCTD, Panel for ______" to be addressed to Principal Secretary (Law, Justice & Legislative Affairs), so as to reach this office on or before 28.04.2016. No application received after 28.04.2016 will be entertained. No TA/DA will be admissible for attending the interview / interaction.

Candidates may see the terms and conditions of appointment and the fee / remuneration payable to panel counsel for CAT and VAT Appellate Tribunal on the website of this Government at <u>http://www.law.delhigovt.nic.in.in</u>.

(O. P. Mishra) Addl. Secretary(Law)

1.	Name	
2.	Father's name	
3.	Date of Birth	
4.	Residential address with	
	Contact No. and e-mail id.	
4.	No. & Date of Enrolment	
	with Bar Council of Delhi	
5.	Educational Qualifications	
5.	Eucoanonal Quanteasterre	
6.	Experience	
	Whether experience of	
7.	working on the panel of any	
	Government, Government	
	body or local authority, etc.	
8.	Any other relevant	
	information	

APPLICATION FOR EMPANELMENT AS ______